GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION LOK SABHA UNSTARRED QUESTION NO. 2671 TO BE ANSWERED ON 27/12/2018

Arsenic and Fluoride Contaminated Water

†2671 SHRI VISHNU DAYAL RAM:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of such States across the country which have been affected by the presence of fluoride and arsenic substances in drinking water;
- (b) the steps taken/being taken by the Government to provide pure drinking water to such States including Jharkhand and Bihar;
- (c) whether the Government is providing any special assistance to these States for the purpose;
- (d) if so, the details thereof; and
- (e) the targets fixed for these States/UTs?

ANSWER

MINISTER OF STATEFOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) : State-wise number of fluoride and arsenic affected habitations as reported by the states in Integrated Management Information System (IMIS) of this Ministry, as on 20.12.2018 is at **Annexure**.
- (b) to (e): Rural drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for taking up schemes in water quality affected areas on priority. During 2018-19 (till 20.12.2018), Rs. 3,222.92 Crore has been released to States, of which funds released to Bihar and Jharkhand are Rs. 160.35 Crore and Rs.66.48 Crore respectively.

To deal with arsenic and fluoride contamination, with the recommendation of National Institution for Transforming India (NITI Aayog), Government of India had released Rs. 1,000 crore in March 2016 for commissioning of Community Water Purification Plants (CWPPs) and last mile connectivity of piped water supply schemes. Out of which, Rs. 22.83 Crore has been released to Bihar and Rs. 1.50 Crore has been released to Jharkhand states.

In addition, the Ministry had launched National Water Quality Sub-Mission (NWQSM) on 22.03.17 to provide safe drinking water to 27,544 arsenic / fluoride affected rural habitations in a span of 4 years, subject to availability of funds. Under NWQSM, Rs. 171.96 Crore has been released to Bihar and Rs. 38.72 Crore has been released to Iharkhand states.

Annexure: referred in the reply to Lok Sabha Unstarred Question No. 2671 due for reply on 27/12/2018

State-wise number of fluoride and arsenic affected habitations as reported by the states in Integrated Management Information System (IMIS) of this Ministry, as on 20.12.2018

S. No.	State	Nos. of affected habitations	
		Fluoride	Arsenic
1	Andhra Pradesh	319	0
2	Assam	262	4,327
3	Bihar	783	815
4	Chhattisgarh	282	0
5	Haryana	103	0
6	Jammu & Kashmir	4	0
7	Jharkhand	198	19
8	Karnataka	460	3
9	Kerala	32	0
10	Madhya Pradesh	140	0
11	Maharashtra	63	0
12	Odisha	98	0
13	Punjab	299	652
14	Rajasthan	5,176	0
15	Uttar Pradesh	178	745
16	West Bengal	1,263	9,250
Total		9,660	15,811